

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

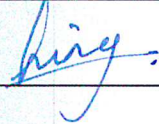
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 827/2019 in CP NO.24/241/242/HDB/2016
NAME OF THE COMPANY	Vijay Sea Foods & Exports Private Limited
NAME OF THE PETITIONER(S)	Dandu Chandra Reddy
NAME OF THE RESPONDENT(S)	Vijay Sea Foods & Exports Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Arjun Reddy for M. Subramanyam	Adv	8008966919	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Himangini Sanghi	Adv		

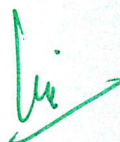
ORDER

Counsels representing both sides are present. Counsel for the Respondent in IA No.827/2019 prayed time for filing counter. At her request, time is enlarged.

Put up the matter on 24.12.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL